

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2782**  
TO BE ANSWERED ON: 15.12.2021

**PERSONAL DATA PROTECTION**

**2782. SHRI D.K.SURESH:**

Will the Minister of ELECTRONICS & INFORMATION TECHNOLOGY be pleased to state:-

(a) whether the Government proposes to make an effective law on the Personal Data Protection of individuals in the country and if so, the details thereof;

(b) whether the Government is aware that there is a need of abovesaid law to facilitate individuals greater control over how their personal data is collected, stored and used and if so, the details thereof; and

(c) whether the Government proposes to make the legislation in Parliament and if so, the details of the response of the Government in this regard?

**ANSWER**

MINISTER FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI ASHWINI VAISHNAW)

(a) to (c): Yes, Sir. The Personal Data Protection (PDP) Bill has been introduced in the Parliament during the winter session in 2019. The PDP Bill facilitates individuals' control over their personal data. The PDP Bill is presently with the Joint Committee of Parliament.

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